SHREE SAI PRAKASH ALLOYS PVT LTD

<u>List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.</u>

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 15-03-2023

S:No	Name of creditor	Details of claim received		Details of claim admitted								The state of the second	
		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whether related party?	continge nt	Amount of any mutual dues, that may be set- off	claim not	THE PROPERTY AND THE PARTY AND	
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